

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

**APPEAL NO. 380 OF 2018 &
IA NO. 1735, 1736, 1737 OF 2018**

Dated: 16th January, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)**

In the matter of :

H-Energy Private Limited **... Appellant(s)**
Vs.
Petroleum & Natural Gas Regulatory Board **...Respondent(s)**

Counsel for the Appellant(s) : Mr. Sakya Singha Chaudhary
Mr. Mukesh Naresh
Ms. Astha Sharma
Ms. Samykya Mukku
Ms. Amahe Cama

Counsel for the Respondent(s) : Mr. Utkarsh Sharma for PNGRB

ORDER

It is represented that pleadings are complete. List the matter for hearing on **06.02.2019.**

(B.N. Talukdar)
Technical Member (P&NG)
js/vg

(Justice Manjula Chellur)
Chairperson